

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

ORDER

No.: 1574/GS

Dated: 14-04-2020

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby effected:-

1. Sh. Ramesh Kumar Wattal, Principal District and Sessions Judge, Jammu, is transferred and posted as Chairman, J&K Sales Tax Appellate Tribunal on deputation basis against the available vacancy.
2. Sh. Sanjeev Gupta, Registrar Vigilance, High Court of Jammu & Kashmir, is transferred and posted as Principal District and Sessions Judge, Jammu vice Sh. Ramesh Kumar Wattal.
3. Ms. Bala Jyoti, Registrar Rules, High Court of Jammu and Kashmir, is transferred and posted as Judicial Member, J&K Special Tribunal, Jammu on deputation basis, against the available vacancy.
4. Sh. Sunit Gupta, District Judge, attached in Jammu Wing of the High Court, is transferred and posted as 3rd Additional Sessions Judge, (designated NIA Court) Jammu, against the available vacancy.

Note:

- (a) **The Officers sent on deputation shall report to the Registrar Judicial, Jammu Wing of the High Court till their deputation order is received from the Government.**
- (b) **The transferred Officers shall hand over the charge to the available Judicial Officer.**

By Order


(Jawad Ahmed)
Registrar General (Officiating)

No: 43164-43215

Dated: 14-04-2020

Copy forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice _____
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Jammu
4. Registrar Vigilance, High Court of J&K Jammu.
5. Registrar Rules, High Court of J&K, Jammu
6. Registrar Computers, High Court of J&K
7. Director, J&K State Judicial Academy, Jammu
8. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information and necessary action.
9. All Principal District Judges of the UTs of Jammu & Kashmir and Ladakh
10. Concerned Judicial Officer _____
11. Chief Accounts Officer, High Court of J&K
..... for information and necessary action.
12. CPC (eCourts), High Court of J&K at Jammu for uploading the same on the official website of the High Court.
13. Incharge Statistical/Accounts Sections, High Court of J&K Main Wing, Jammu, for information and n/a.
14. Order file


Registrar General (Officiating)